

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO. *174
TO BE ANSWERED ON 29.12.2017

Protection of Tigers

*174. SHRI GANESH SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is implementing any special scheme for the protection of tigers in the country;
- (b) if so, the details thereof along with the funds being provided to Madhya Pradesh under the said scheme; and
- (c) the efforts being made by the Government to increase the amount of funds for tiger protection scheme as per the requirements of the States for the purpose?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. HARSH VARDHAN)

(a), (b) & (c):- A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b) & (c) OF THE LOK SABHA
STARRED QUESTION NO. *174 ON PROTECTION OF TIGERS DUE FOR REPLY ON
29.12.2017**

- (a) The Government of India implements the Centrally Sponsored Scheme of Project Tiger which is ongoing in nature through the National Tiger Conservation Authority, in association with tiger range States.
- (b) The fund released to tiger range States under the ongoing Centrally Sponsored Scheme of Project Tiger during last five years and current year, State-wise, *inter alia* including the State of Madhya Pradesh is at **Annexure-I**.
- (c) Besides increase in the allocation under Centrally Sponsored Scheme of Project Tiger, there are provisions in the Wildlife (Protection) Act, 1972 as amended in 2006, which enable States to augment their own resources. As per section 38X of the said Act, Tiger Conservation Foundation(s) are established in individual tiger reserves. One of their objective is to augment and mobilize financial resources including recycling of entry and such other fees received in a tiger reserve, to foster stakeholders development and eco-tourism.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA STARRED QUESTION NO. *174 ON PROTECTION OF TIGERS DUE FOR REPLY ON 29.12.2017****Details of fund released to tiger range States under the ongoing Centrally Sponsored Scheme of Project Tiger during last five years and current year, including Madhya Pradesh, State-wise****(Rs. in Lakhs)**

Sl. No.	State	2012-13	2013-14	2014-15	2015-16	2016-17	2017-18 (as on 26.12.2017)
		Released	Released	Released	Released	Released	Released
1	Andhra Pradesh	404.8904	211.7804	184.141	0.00000	173.48600	180.246
2	Arunachal Pradesh	420.0872	757.1705	658.4260	429.53900	597.28900	641.9432
3	Assam	373.894	808.9665	1509.389	1425.41300	1510.92100	1973.627
4	Bihar	311.064	285.0898	317.096	223.55051	487.83800	373.945
5	Chhattisgarh	532.4632	583.056	609.827	398.94500	626.56700	1222.871
6	Jharkhand	107.44023	251.168	199.08	47.98470	323.76200	262.758
7	Karnataka	933.5311	2016.0318	1565.7726	1378.19440	3203.61440	1757.796
8	Kerala	514.835	489.296	517.5351	396.60100	780.23100	506.585
9	Madhya Pradesh	5772.3638	4815.734	4335.1182	1421.00700	12885.59790	7209.528
10	Maharashtra	848.4083	3453.3483	3425.5241	3923.07890	8229.71800	2125.406
11	Mizoram	468.31	233.68	232.1896	187.98450	301.54800	215.316
12	Odisha	163.756	786.9	707.3885	544.80052	917.16700	1193.2376
13	Rajasthan	4090.567	512.848	627.192	1257.80800	381.30200	598.005
14	Tamil Nadu	445.983	763.255	864.316	1950.17128	949.86900	799.539
15	Telangana	-	-	-	214.81920	239.25900	273.76
16	Uttarakhand	160.69	384.045	391.19	683.98538	1023.40300	740.334
17	Uttar Pradesh	334.055	525.876	760.9283	624.54630	1057.04500	846.874
18	West Bengal	404.916	348.516	596.8825	376.50781	536.14070	570.74
19	Goa	0.00	2.05	0.00	0.00000	0.00000	0.00000
	Total	16287.25423	17228.81133	17502.000	15484.9365	34224.7580	21492.5108
